

ITEM NO.23

COURT NO.15

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.7405-7407/2025

COMMISSIONER OF CGST

Appellant(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD.

Respondent(s)

IA No. 135307/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 135305/2025 - STAY APPLICATION

Date : 26-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. S Dwarkanath, A.S.G.
Mr. Bhuvan Kapoor, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Pushpinder Singh Nanda, Adv.
Mr. Gurmeet Singh Makker, AOR

For Respondent(s) : Mr. Kumar Visalaksh, Adv.
Mr. Gopal Mundhra, Adv.
Mr. Parth Parikh, Adv.
Mr. Udit Jain, Adv.
Mr. Abhishek Vikas, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing counter affidavit is condoned.

At the request of learned counsel for the appellant(s), one
week time is granted to file rejoinder affidavit.

List after one week.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)